

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.10.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 327 of 2018	Sudhir Sales & Services Ltd. Vs. D-Art Furniture Systems Pvt. Ltd.	Manish Kumar	JasvinDhama

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

1.	Comp. App. (AT) (Ins) No. 29 of 2018	Suresh Padmanabhan&Anr. Vs. Tata Steel Ltd. &Ors.	R. Sudhinder, SooriyaGanguly, Amrita Sarkar	Suhita Mukhopadhaya
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For Orders

2.	I.A. No. 1618 of 2018 in Comp. App. (AT) (Ins) No. 117 of 2018	Mahesh Kumar Panwar Vs. Abhishek Anand with	H S Sharma	Rahul Shukla
3.	I.A. No. 1617 of 2018 in Comp. App (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Neelam Singh &Anr.	Abhishek Nahta	Ankur Raj Rahul Shukla Nikita Raj
4.	I.A. No. 1620 of 2018 in Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agarwal Vs. EIH Limited	Honey Satpal	N. Niranjan Reddy
5.	Comp. App. (AT) (Ins) No. 373 of 2018	Shashi Kanth Jain Vs. Alloys & Metals (India)	Poonam Agarwal	Srishti Kapoor
6.	Comp. App. (AT) (Ins) No. 401 of 2018	Brij Associates Vs. Associated Lighting Pvt. Ltd.	Anurag Bhatt	Srishti Khare
7.	Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma Inder Raj Gill Avichal Prasad	Nishant Bhardwaj Robin Debey
8.	Comp. App. (AT) No. 266 of 2018	Kuldeep Kumar Dangi Vs. Union of India With	Nakul Mohta	Ashim Sood (R-SFIO)
9.	Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)

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10.	Comp. App. (AT) No. 320 of 2018	CADS Software India Pvt. Ltd. & Anr. Vs. K.K. Jagdish & Ors.	Chitranshul A. Sinha	
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For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 538 of 2018	K.Karunakar Reddy Vs. VK Global & Anr	Anuradha Dutt	Ashok Juneja
12.	Comp. App. (AT) (Ins) No. 566 of 2018	Engin Nasiroglu & Anr Vs RVR Projects Pvt Ltd	N Prashant Kumar Nair	
13.	Comp. App. (AT) (Ins) No. 592 of 2018	Ravinder Pal Singh Lamba Vs. Satkar Air Cargo Services Pvt. Ltd.	Veda Legal	
14.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	
15.	Comp. App. (AT) (Ins) No. 602 of 2018	Electro Mech Engineers Vs Electrosteel Steels Ltd & Ors	Kapil Gupta	
16.	Comp. App. (AT) (Ins) No. 603 of 2018	Khurana Engineering Company Vs Electrosteel Steels Ltd & Ors	Kapil Gupta	
17.	Comp. App. (AT) (Ins) No. 604 of 2018	Electronic India Vs. Electrosteel Steels Ltd & Ors	Kapil Gupta	
18.	Comp. App. (AT) (Ins) No. 605 of 2018	Khenco Cranes and Machneries Vs. Electrosteel Steels ltd & Ors	Kapil Gupta	
19.	Comp. App. (AT) No. 338 of 2018	Bhagyodayam Company & Ors. Vs. Alexander Correya & Ors.	B. Rangunath	
20.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	

For Admission (After Notice)

21.	Comp. App. (AT) (Ins) No. 94 of 2018	Sahara Q Shop Unique Products Range Ltd. Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
22.	Comp. App. (AT) (Ins) No. 291 of 2018	Prasad Gempex Vs. Star Agro Marine Exports Pvt. Ltd. &Anr.	KartikeyaGoel	MM Abbasi (RP), Rajiv S Roy (R- 2)
23.	Comp. App. (AT) (Ins) No. 321 of 2018	Husqvarna AB (PUBL) Vs. Allianz Mechanisation India Pvt. Ltd.	Vanita Bhargava	Nikhil Nayyar
24.	Comp. App. (AT) (Ins) No. 366 of 2018	Equipment Conductors & Cables Ltd. Vs. Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma (R1)

3/10/18

25.	Comp. App. (AT) (Ins) No. 400 of 2018	Susant Pujari Vs. Swastika Steel and Allied Products Pvt. Ltd.	AdarshTripathi	Santosh Kumar
26.	Comp. App. (AT) (Ins) No. 409 of 2018	Spectrum Voyages Pvt. Ltd. Vs. Fortis Healthcare Ltd.	Priyanka Kakkar	
27.	Comp. App. (AT) (Ins) No. 410 of 2018	Ranjit Kapoor Vs. Asset Reconstruction Company (India) Ltd.	Naveen Chawla	Ankit Jain
28.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. &Anr.	Ravi Raghunath	P. Eswawamoorthy
29.	Comp. App. (AT) (Ins) No. 507 of 2018	Vandana Garg, RP of Jyoti Structures Ltd Vs State Bank Of India	Shivani Sinha	Bishwajit Dubey-R(SBI)
30.	Comp. App. (AT) (Ins) No. 519 of 2018	MSTC Ltd Vs Adhunik Metalliks Ltd & Ors	Pallavi Pratap	
31.	Comp. App. (AT) (Ins) No. 525 of 2018	Ramakant Suryanath Pande Vs. CS Prakash K Pandya	Shantanu Parashar	
32.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd.	Reema Khorana	Srishti Kapoor-R- 1(RP) Anushka Sharda- R3
33.	Comp. App. (AT) (Ins) No. 435 of 2018	PushtiImpex Vs. Shree Satyanarayan Industrial Suppliers Pvt. Ltd.	AnkurSinghal	
34.	Competition App. (AT) No. 51 of 2018	K.M. Chakrapani Vs. Competition Commission of India &Anr.	K. Lakshami Narayanan	Shruti Iyer-R2
35.	Competition Appeal (AT) No. 53 of 2018	Saifudheen E. Vs. The Competition Commission of India & Ors. With	Nazia Hasan	Shruti Iyer-R2
36.	Competition Appeal (AT) No. 54 of 2018	Muraleedharan K. Vs. The Competition Commission of India & Ors.	Nazia Hasan	Shruti Iyer-R2
37.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi
38.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi

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39.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi
40.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi

12 Noon

For Hearing (Part Heard)

41.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
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2.00 PM

For Hearing

42.	Comp. App. (AT) No. 332 of 2018	Sharda Motor Industries ltd Vs Rohit Relan & Ors	Smarika Singh	
43.	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With	VijayendraPratap Singh	SumantBatra
44.	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	SumantBatra
45.	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	SumantBatra
46.	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. with	R.P. Kapur	Honey Satpal-RP Shweta Bharti (R-IFCI)
47.	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Tarun Mehta	Honey Satpal
48.	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) with	VijayendraPratap Singh	Honey Satpal

49.	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	DivyanshuGoyal	Honey Satpal
50.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. with	Rajiv S. Roy	Honey Satpal
51.	Comp. App. (AT) (Ins) No. 348 of 2018	Central Bank of India Vs. Anuj Jain with	Jaswinder Singh	Honey Satpal
52.	Comp. App. (AT) (Ins) No. 349 of 2018	Standard Chartered Bank Vs. Anuj Jain with	Parag Maini	Honey Satpal
53.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Manu Nair	Honey Satpal
54.	Comp. App. (AT) (Ins) No. 370 of 2018	UCO Bank Vs. AnujJain,R.P. of JaypeeInfratech Ltd. & Ors. With	Abhijet Roy	Honey Satpal
55.	Comp. App. (AT) (Ins) No. 374 of 2018	The KarurVysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with	RekhaAnand	Honey Satpal
56.	Comp. App. (AT) (Ins) No. 376 of 2018	L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Varun Singh	Honey Satpal
57.	Comp. App. (AT) (Ins) No. 411 of 2018	Central Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	Jaswinder Singh	Honey Satpal
58.	Comp. App. (AT) (Ins) No. 424 of 2018	Canara Bank Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
59.	Comp. App. (AT) (Ins) No. 436 of 2018	Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Sanjay Bajaj	Honey Satpal

60.	Comp. App. (AT) (Ins) No. 458 of 2018	IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Shweta Bharti	Honey Satpal
61.	Comp. App. (AT) (Ins) No. 492 of 2018	Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
62.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. With	Prareek Khaitan	Honey Satpal
63.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	Abhimanyu Chopra	Honey Satpal
64.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors.	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)

3: 00 PM

For Admission (After Notice)

65.	Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Punjab National Bank & Ors. With	Gautam Singh	Rajesh Kumar (R-1) Joy Saha (R5-RP) Sandeep Bisht(R-7)
66.	Contempt Case (AT) No. 10 of 2018 in Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Amit Agarwal & Ors. With	Gautam Singh	Puneet Jain
67.	Comp. App. (AT) (Ins) No. 180 of 2018	Prakash Chand Jain Vs. Punjab National Bank & Ors. With	Aditya Pratap	Aditya Dhar-R7 Mr. Garg – R10
68.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. DivyaJyoti Sponge Iron Pvt Ltd and Ors.	Swapnil Gupta	Arun Gupta

3:30 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, the Member (Technical).

For Hearing (Part Heard)

1.	Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts & Ors. Vs. Sibi C. K. & Ors.	RajendraSinghvi	Gopinath Menon
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Handwritten signature and date: 31/10/18

By Order
Joint Registrar